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(d) if so, what are the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU: (a) (d) Commemorative postage stamps generally issued on the recommendations of the Philatelic Committee considers advisory which proposals from individuals received organisations or Government Agencies. The Department of posts has not received any proposal for issuing commemurative postage stamps on the Maruthu brothers.

#### Post Office in Uttar Pradesh

- 3177. SHRI SYED SIBTEY RAZI:
  Will the Minister of
  COMMUNICATIONS be pleased to
  state:
- (a) whether Post Offices have been opended in rural areas of Uttar Pradesh;
- (b) if so, what are their locations, district-wise, as on the 30th November, 1992:
- (c) whether Government propose to open more post offices in rural areas of Uttar Pradesh in current as well as next financial years;
- (d) if so, what arc the names of places selected for the purpose, separately yearwise; and
  - (c) if not, the reasons therefor?
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU) (a) yes, Sir.
- (b) During 1992-93, a target for opening of 85 post offices has been given for Uttar Pradesh. The exact locations of the post offices will be decided by the Head of circle based on need and demand.
- (c) A target for opening of 85 post offices during the current year has been earmarked. For the next year, the number will be decided based on budget allotment for 1993-94.

(d) and (e) Do not arise.

## Discontinuation of Mobile Post Office System in Madurai

- 3178. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that Mobile Post Office System at Madurai called as "Meenakshi" has been discontinued;
- (b) if so, what arc the reasons therefor;
- (c) whether there has been representations from the public as we from the Chamber of Commerce to reintroduce the system; and
- (d) if so, what action has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU: (a) to (d) The information is being collected and will be laid on the Table of the House.

#### Setting up Panels for Secondary Switching Areas

- 3179. SHRIMATI ILA PANDA: Will the *Minister of* COMMUNICATIONS be *pleased to state:*
- (a) whether it is a fact that his Ministry have decided to set up Panels in ail Secondary Switching Areas to dispose of excess metering complaints, quickly; and
  - (b) if so, what are the details thereof?
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.
- (b) Instruction for setting up of a committee for speedy disposal of Excess Metering complaints have been issued by Department of Telecommunications on 16.9.92 and the particulars are as under:
  - (i) The committee in each Secondary Switching Areas may comprise of

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the following:

Metro/Major Telephone Districts: Chairman — Deputy General Manager

Member Secretary — Chief
Accounts Officer/
Internal Financial
Adviser

Member — Accounts Officer
(TR) / Commercial
Officer/Public
Relation Officer/
Divisional Engineer
Telegraph.

Minor Telephone Districts:

Chairman — Telecom District Manager

Member Secretary — Chief
Accounts Officer/
Internal Financial
Adviser.

Member — Accounts Officer/
Commercial Officer/
Public Relation
Officer/Divisional
Engineer Telegraph.

- (ii) One of the officers mentioned as member will hold the post by periodical rotation, say once in every six months.
- (iii) In smaller units headed by Telecom District Engineer, TDE may be nominated as Chairman and Account Officer (TR) or Subdivisional Officer may be nominated as member.
- (iv) The Committee will meet as often as possible, but at lead once in a month to make recommendations based on the reports from Exchanges etc.
- (v) This procedure will ensure that rebates arc granted in genuine cases quickly.
- (vi) The Committee will be a reviewing and recommendatory body and the aim is to speed up settlement of complaints.

## S.T.D. Facilities at Sub-Divisional and Taluk Head Quarters

- 3180. SHRIMATI ILA PANDA: Will the Minister of COMMUNICATIONS be pleased to state:
- fa) what was the target of his Ministry for providing S.T.D. facility at Sub-divisional and Taluk Headquarters during the year 1992;
- (b) whether it is a fact that his Ministry have failed to achieve the target; and
  - (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Although no specific targets were fixed with regard to provision of STD facility to sub-divisional and taluk headquarter during the year 1992, efforts were made to cover as many as possible on priority.

- (b) No, Sir.
- (e) Does not arise.

# Interest on Deposits for delay in Telephone Connections

3181. SHRIMATI ILA PANDA: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to UnStarred Question 1195 given in the Rajya Sabha on the 1st December. 1992 and state the rate of interest and also the proposed mode of payment for delay in providing telephone connection to the consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): The matter is under consideration.

## मनाली के लिए एस॰टी॰डी॰ सुविधा

3182. श्री महेश्वर सिंह: क्या संचार मंत्री 8 दिसम्बर, 1992 को राज्य सभा में अतारांकित प्रश्न सं॰ 2215 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा दिये गये आश्वासन के